

Gujarat Electricity Regulatory Commission (Distribution Licence) Regulations, 2005

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Gujarat Electricity Regulatory Commission (Distribution Licence) Regulations, 2005

In exercise of the powers conferred under Sec. 181 read with Secs. 15, 16 and 18 of the Electricity Act, 2003 (36 of 2003) and Sec. 65 of the Gujarat Electricity Industry (Reorganisation and Regulation) Act, 2003 (Gujarat Act No. 24 of 2003) read with Secs. 20 and 22 thereof and all powers enabling it in that behalf, the Gujarat Electricity Regulatory Commission hereby makes the following Regulations, namely:-

<u>CHAPTER 1</u> Preliminary

<u>CHAPTER 2</u> Definitions, Interpretation and Review

<u>CHAPTER 3</u> Procedure for Grant of Distribution Licence

<u>CHAPTER 4</u> General Conditions of Distribution Licence

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SCHEDULE 2

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